

(22)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/614/ (IB)/2017  
NAME OF THE PETITIONER(S) : VISHNU SUDHA TEXTILES  
NAME OF THE RESPONDENT(S) : SREE SHIVAMUKUMDHAA MILLS PVT LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. A.G. SATHYANARAYANA } For operational Creditors  
vs A.K.M. SWAMY } Adhishan

**ORDER**

Counsel for petitioner present. He is directed to send a private notice to the respondent alongwith a copy of the petition for their appearance and for making submissions and file proof of the same by way of an affidavit by the next date of hearing. Put up on 08.11.2017 at 10.30 A.M.

—sel—  
K Anantha Padmanabha Swamy  
Member (Judicial)

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